

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5197/2013

(From the judgement and order dated 04/03/2013 in CPC No.2007/1982, of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAJESHWAR

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln(s) for exemption from filing O.T. and bail)

Date: 15/07/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Petitioner(s) Mr. J.C. Gupta, Sr. Adv.
 Mr. Anurag Tomar, Adv.
 Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

(Sanjay Kumar)	Court Master	(Indu Satija)
	Court Master	